(DEVELO 'MENT AND REGULATION) ACT.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to may on the Table:—

- (1) A copy of the Patents (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 3598 in Gazette of Indu dated the 26th November, 1977 under section 160 of the Patents Act, 1970. [Placed in Library. See No. LT-1349/77].
- (2) A copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks for the year 1976-77 under section 155 of the Patents Act, 1970. [Placed in Library. See No. LT-1350/77].
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—
 - (i) S.O. 638(E) published in Gazette of India dated the 26th August, 1977 regarding the continuance of control over the management of Messrs Indian Rubber Manufacturers Limited, Calcutta.
 - (ii) S.O. 742(E) published in Gazette of India dated the 1st November, 1977 regarding the continuance of control over the management of Messrs Ganesh Flour Mills Company Limited, Delhi. [Placed in Library. See No. LT-1351/77].

ANNUAL ADMINISTRATION REPORT OF THE DELHI TRANSPORT CORPORATION FOR 1976-77

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table a copy of the Annual Administration Report (Hindi and English

versions) of the Delhi Transport Corporation, New Delhi, for the year 1976-77 under sub-section (3) of section 35 of the Road Transport Corporations Act, 1950. [Placed in Library. See No. LT-1352/77].

ANNUAL REPORT OF CENTRAL SILK BOARD BOMBAY FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): I beg to lay cu the Table a copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bombay, for the year 1976-77, under section 12A of the Contral Silk Board Act, 1948. [Placed in Library. See No. LT-1353\$77].

NOTIFICATIONS UNDER ALL-INDIA SER-VICES ACT AND REPORT ON RECRUITMENT POLICY ETC. FOR APPOINTMENT TO ALL-INDIA AND CENTRAL SERVICES

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section 3 of the All-India Services Act, 1951:—
 - (i) The All India Services (Death-cum-Retirement Benefits) Third Amendment Rules, 1977, published in Notification No. G.S.R. 1598 in Gazette of this dated the 26th November, 1977.
 - (ii) The Indian Police Service (Pay) Seventh Amendment Rules, 1977, published in Notification No. G.S.R. 1635 in Gazette of India dated the 3rd December, 1977. [Placed in Library. See No. LT-1354/77].
- (2) A copy of the Report (Hindi and English versions) on Recruitment Policy and Selection Methods for appointment to the All India